

CENTRAL ADMINISTRATIVE TRIBUNAL,
PRINCIPAL BENCH : NEW DELHI

CP NO. 46/2005 IN OA NO. 2774/2003
CP NO.47/2005 IN OA NO. 2977/2003
CP NO.44/2005 IN OA NO. 2987/2003
CP NO.158/2005 IN OA NO.292/2004
CP NO. 45/2005 IN OA NO.1778/2004

This the 13th day of July, 2005

HON'BLE SH. M.P.SINGH, VICE CHAIRMAN (A)
HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

CP NO.46/2005 IN OA NO.2774/2003

Arun Kumar
S/o Sh. Nihal Singh
R/o Vill.Gindokhar
P.O. Boria Kamalpur,
Distt. Rewari (Haryana).

CP NO.47/2005 IN OA NO.2977/2003

Jitender Singh
Recruit Constable (Ex.) in Delhi Police,
S/o Sh. Raj Singh,
R/o V&PO Nilauthi, Tehsil Bahadurgarh,
Distt. Jhajjar, Haryana.

CP NO.44/2005 IN OA NO. 2987/2003

Sunil Kumar
Recruit Constable (Ex.) in Delhi Police,
S/o Sh. Dhanbir Singh
R/o V&PO Nilauthi, Tehsil Bahadurgarh,
Dist. Jhajjar, Haryana.

CP NO.158/2005 IN OA NO.292/2004

Raja Ram Yadav
Recruit Constable (Ex.) in Delhi Police,
S/o Sh. Sedu Ram Yadav
R/o V&PO Kansli via Kotputli,
Distt. Jaipur, Rajasthan.

CP NO. 45/2005 IN OA NO.1778/2004

Mintu Yadav
Recruit Constable (Ex.) in Delhi Police,
S/o Sh. Dharam Singh
R/o Vill. Rawa,
P.O. Mohammad Pur Dhoomi
Distt. Meerut, Uttar Pradesh.
(By Advocate: None)

Versus

1. Shri K.K.Paul
Commissioner of Police,
Police Head Quarters,
I.P.Estate, New Delhi.
2. Shri A.K.Ojha
Dy. Commissioner of Police,
2nd Bn. DAP, New Police Lines,
Kingsway Camp, Delhi.
(By advocate: Shri Ajesh Luthra)

ORDER (ORAL)

By Mrs. Meera Chhibber, Member (J)

A bunch of OAs was decided by a common order dated 24.12.2004 by this Tribunal against which respondents have filed a Writ Petition before the Hon'ble High Court and the Hon'ble High Court has been pleased to stay the operation of the order. In view of the stay granted by the Hon'ble High Court, the CPs are disposed of with liberty to the parties to revive at an appropriate stage, if required. Notices are discharged.

Meera Chhibber,
Member (J)

Vice-Chairman (J)

/kdr/